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Title: Introduction of the Prevention of Cruelty to Animals (Amendment) Bill, 2011 (Omission of section 28).

SHRI MOHAN JENA (JAJPUR): Sir, I beg to move for leave to introduce a Bill further to amend the Prevention of Cruelty to Animals Act, 1960,

MR. CHAIRMAN: The question is:

"That leave be granted to introduce a Bill further to amend the Prevention of Cruelty to Animals Act, 1960."

*The motion was adopted.*

SHRI MOHAN JENA : Sir, I introduce the Bill.

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